

OA 1874/84

OR

It was sine die case.  
Submitted for a date.

11.12.01  
SO(5) <sup>SK</sup> <sub>14/12</sub>  
Registrar

list for order on 1-3-2001.

14/12

01.03.01

Honble Sri Nagui JM

Honble S.A.T. Rizvi AM

Even on revised list, none for  
the applicant. Shri M.K. Sharma proxy  
to Shri A.K. Gaur for the respondents.  
The OA is dismissed in default.



AM



JM

